

Railways this traffic is accepted freely without any quota limitation.

(b) and (c). Two statements containing the required information are herewith attached. [See Appendix X, annexure No. 8.]

QUARANTINE RESTRICTIONS

565. Shri N. Sreekantan Nair: (a) Will the Minister of Health be pleased to state which South East Asian countries enforce a period of quarantine for Indian Third Class passengers?

(b) Do these countries also enforce quarantine for any other Asian nationals?

The Minister of Health (Rajkumari Amrit Kaur): (a) Singapore and Malaya.

(b) Yes, for all deck passengers.

ACCIDENTS TO ELECTRIC TRAINS

566. Shri N. Sreekantan Nair: Will the Minister of Railways be pleased to state:

(a) the number of accidents on the Electric Train Services of Bombay and passenger deaths due to them during 1951, 1952 and 1953 respectively; and

(b) the steps taken, if any, to prevent such accidents?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The information is furnished below:—

	No. of accidents to electric trains	No. of deaths as a result of the accidents
1951	6	—
1952	6	1
1953	7	1

(b) Steps taken include—

(i) Disciplinary action against staff held responsible for the accidents.

(ii) Precautionary measures for prevention of fires due to various causes, on the electric trains.

(iii) Improvement in the design of roof construction of electric coaches to prevent its being affected by fire from electrical short circuits etc.

(iv) Education of staff through Refresher Courses, Railway Gazettes in accident prevention measures, to make them more safety minded and to keep up their knowledge of rules and regulations designed for safe working of trains etc.

GRAIN-SHOPS

567. Shri K. C. Sodhia: (a) Will the Minister of Railways be pleased to state the total number of grain shops, Zone-wise, on the Indian Railways during 1953-54?

(b) What was the total number of staff attached to them under (i) Officers and (ii) other categories?

(c) What was the value of goods handled by them?

(d) What was the total number of employees receiving their supplies from these shops?

(e) What was the amount of subsidy paid to these shops?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (e). A statement giving the required information is herewith attached [See Appendix X, annexure No. 9.]*

AGRICULTURAL FARMS

568. Shri Boovaraghasamy: (a) Will the Minister of Food and Agriculture be pleased to state the number of Central Government Agricultural Farms in each State?

(b) What acreage of land is being cultivated in each Farm?

*The original reply by the Deputy Minister of Railways and Transport reads as follows:—

"(a) to (c). A statement giving the required information is herewith attached."

The reply as printed above was sent by the Deputy Minister afterwards in substitution of the original reply.

(c) What amount is spent annually by Government on each of these Farms?

The Minister of Food and Agriculture (Shri Kidwai): (a) to (c). A statement is laid on the Table of the House. [See Appendix X, annexure No. 10.]

CANTEENS ON RAILWAYS

569. **Shri Ramji Verma:** Will the Minister of Railways be pleased to state:

(a) the rules and orders for the running of canteens in the Railway offices; and

(b) what part of the cost of management and supervision of each of the canteens attached to the Railway Board and the offices of the Northern Railway located at Delhi is borne by Government?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Some of the important instructions regarding setting up of canteens in Railway Offices are as under:—

(1) Canteens should be opened at points where considerable number of staff are concentrated.

(2) Canteens should be run on a no-profit no-loss basis.

(3) Canteens should be run preferably on a departmental basis but there is no objection to the Consumer Co-operative Societies taking over the running of canteens wherever this is possible.

(4) Whether run departmentally or otherwise, railway administrations should provide and maintain the required accommodation on a nominal rental. Sanitary and electric installations, furniture and cooking utensils should be provided free of charge. Charges on account of service taxes and consumption of electric and water should also be borne by the Railway administration where necessary.

(b) The canteens attached to the Office of the Northern Railway located in Delhi are run as follows:—

(1) Divisional Supdt.'s Office, New Delhi Branches of Headquarters Office at Mall Road and at Kashmiri Gate. By the employees under the supervision of the administration.

(2) Traffic Accounts Office, Delhi Kishanganj. By Co-operative Stores.

(3) Headquarters Office, Baroda House, New Delhi. By contractors.

In the case of canteens worked by the employees themselves, the pay of the manager only is borne by the canteen accounts and the supervision and management by railway employees is in an honorary capacity. In the case of canteens run by Co-operative Societies, 50 per cent. of the cost of management for the first 3 years is borne by the railway in accordance with the policy of encouraging co-operative schemes.

There is no canteen attached to the Railway Board's Office.

पहाड़ी क्षेत्रों में धान उगाने की जापानी प्रणाली

५७०. श्री भक्त बर्दान : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या किन्हीं पहाड़ी क्षेत्रों में भी धान उगाने की जापानी प्रणाली का प्रयोग किया गया है ; और

(ख) यदि हां, तो इस प्रणाली का प्रयोग किस किस राज्य में किया गया और उसका क्या परिणाम निकला ?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes, Sir.

(b) The Government of Himachal Pradesh are reported to have brought an area of 162 acres under this